S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Noticee (s) and Address</th>
<th>Show Cause Notice Number and Date</th>
<th>Name of Adjudicating Authorities</th>
<th>Common Adjudicating Authority appointed</th>
</tr>
</thead>
<tbody>
<tr>
<td>2.</td>
<td>M/s. Mazagon Dock Shipbuilders Limited, Dockyard Road, Mazagon, Mumbai-400010 and 2 others.</td>
<td>F. No. DRI/CoZU/CHN/13/SCN-13/2018 dated 18.02.2020</td>
<td>Principal Commissioner/Cum Commissioner of Customs (III), Air Cargo Complex-Import, Chhatrapati Shivaji International Airport, Sahar, Andheri(East), Mumbai.</td>
<td>Principal Commissioner/Cum Commissioner of Customs (III), Air Cargo Complex-Import,</td>
</tr>
</tbody>
</table>
(vi) Sh. Pradeep Tailor,  
Flat No. 304, Satrunjay CHS,  
Padmavati Nagar,  
Near Maxus Mall,  
Dist Thane  
Bhayander West – 401101.

(vii) Sh. Rajesh Kalra,  
55, 2<sup>nd</sup> Floor,  
Hemkunt Colony,  
G.K-I,  New Delhi - 110048.

(viii) Sh. Pradeepkumar J. Jhaveri,  
Prabhu Kunj Building, Flat No. 402,  
Near Mahalaxmi Temple,  
Peddar Road,  
Mumbai - 400026.

(ix) Sh. C. R. Unnikrishnan  
(Partner in M/s A. S. VASAN & SONS (Bombay),  
610, Arenja Corner, Plot No. 71,  
Sector-17, Vashi,  
Navi Mumbai - 400075.

(x) Sh. Rajesh Pandey,  
Proprietor of M/s. Impexnet Logistics,  
115/5, 2<sup>nd</sup> Floor,  
Eros Garden, Suraj Kund,  
Faridabad-121009,  
Haryana.

4. M/s. Fiberhome India Pvt. Ltd.,  
C-48, Sector 65, NOIDA,  
Uttar Pradesh-201307

<table>
<thead>
<tr>
<th>F. No.</th>
<th>DRI/MZU/C/INT-83/2017 dated 29.05.2020</th>
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</thead>
<tbody>
<tr>
<td>Principal Commissioner of Customs ACC (Import), New Custom House, Near IGI Airport, New Delhi</td>
<td></td>
</tr>
</tbody>
</table>


2. Shri Shoeb Mehmoood Zarodarwala, 301 & 302, Rahmaniya Castle (Abdulla Mansion), Nishanpada Cross Lane, S.V.P Road, Dongri, Mumbai – 400009.

3. Shri Abdulahad Zarodarwala, 301 & 302, Rahmaniya Castle

<table>
<thead>
<tr>
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</tr>
</thead>
<tbody>
<tr>
<td>Joint Commissioner of Customs (Preventive), Office of the Principal Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai – 400001</td>
<td></td>
</tr>
</tbody>
</table>

| Principal Commissioner of Customs ACC (Import), New Custom House, Near IGI Airport, New Delhi |

| Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai |

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<table>
<thead>
<tr>
<th>Number</th>
<th>Name</th>
<th>Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>4</td>
<td>Shri Aaquil Fruitwala</td>
<td>(Abdulla Mansion), Nishanpada Cross Lane, S.V.P Road, Dongri, Mumbai – 400009.</td>
</tr>
<tr>
<td>5</td>
<td>Shri Irshad Bagasrawala</td>
<td>9, Benazir Building Motlibai Street, Behind Agripada Police Station, Agripada, Jacob Circle, Mumbai – 400011.</td>
</tr>
<tr>
<td>6</td>
<td>Shri Chetan Purushottam Sojitra</td>
<td>5-702, Antariksh CHS, Kanakia Road, Opp. Kanakia Police Station, Mira Road (E), Mumbai – 401107.</td>
</tr>
<tr>
<td>7</td>
<td>Shri Happy Arvindkumar Dhakad</td>
<td>1101, Solitaire Apartments, Opp. Chembur Post Office, Mumbai – 400 071.</td>
</tr>
<tr>
<td>8</td>
<td>Shri Jignesh B Solanki</td>
<td>A/103, Aakruti Apartment, Near Telephone Exchange, LBS Marg, Ghatkopar West, Mumbai- 400086.</td>
</tr>
<tr>
<td>9</td>
<td>Shri Irfan Ibrahim Nulwala</td>
<td>503/Brahma Emerald County, Kausar Baugh, Kondhwa, Pune-411048.</td>
</tr>
<tr>
<td>10</td>
<td>Shri Arvindkumar Motilal Jain Dhakad</td>
<td>Director of M/s Ekdant Commercial Pvt. Ltd., Ground Floor, 109/111, Daginawala Building, Dhanji Street, Mumbai- 400003.</td>
</tr>
<tr>
<td>11</td>
<td>Shri Ankith G Mutha</td>
<td>9A, Nathdwara Road, Ahimsapuri, Udaipur – 313001.</td>
</tr>
<tr>
<td>12</td>
<td>Shri Kalpesh Ashokbhai Nandha</td>
<td>C-504, Kudrat Villa Apartment, Near Gokulnagar Zakat Naka, Jamnagar, Gujarat - 361004.</td>
</tr>
</tbody>
</table>

Custom House, 5B, Port Users Building, Mundra Port, Mundra, Gujarat- 370421
<p>| | |</p>
<table>
<thead>
<tr>
<th></th>
<th></th>
</tr>
</thead>
</table>
| 13. | Shri Puran Singh Rajput,  
8, Lalmani Building, D.M. Road,  
Bhuleshwar,  
Mumbai- 400 002. |
| 14. | Shri Muhammad Asif K A  
Karothukudy House, Kandanthara,  
Allapra P O, Perumbavoor,  
Ernakulam,  
Kerala – 683553 |
| 15. | Shri Muhammad Fasil V A  
Vellemvely House, Vallom,  
Rayonpuram PO, Perumbavoor (Part), Rayonpuram, Ernakulam,  
Kerala- 683543. |
| 16. | Shri Ajas A.A, Arimbassery,  
Chembarakki, South Vazhakulam  
P O, Aluva, Ernakulam,  
Kerala- 683105. |
| 17. | Shri Amjath C Salim  
Chenthara House, Allapra PO,  
Kandanthara, Perumbavoor,  
Ernakulam,  
Kerala- 683556. |
| 18. | Shri Ashfaq Amin  
Shainingwala  
304, Abrar Tower, Near Abrar  
Masjid, Shalimar Society,  
AdajanPatia, Rander Road,  
Surat City- 395009 |
| 19. | Shri Prakash Pandurang Hasbe  
RH No. 2, Saishakti Apartment,  
Room No. 2, Plot No. 4,  
Marathon Road, Sector 12,  
New Panvel, Near Adhai Circle,  
Panvel, Raigad-410206 |
| 20. | Shri Manoj Jain, Flat No 43,  
11th Floor, Building No 16,  
Navjeevan Society,  
Near NMT School,  
Mumbai Central,  
Mumbai- 400008 |
| 21. | Shri Vimal Naria  
301, 3rd Floor, Shrinivas Colony,  
Swagat Appt. Jamnagar,  
Gujarat |
| 22. | Shri Abdul Ahad Shaikh  
305, Al-Saleh Hind Building,  
Near Universal Hospital, |
<table>
<thead>
<tr>
<th></th>
<th>Kausa, Mumbra, Thane- 400612</th>
</tr>
</thead>
</table>
|23. | Shri Meraj Ishtiyaque Sayed  
A/104, 302, Chandresh Arcade, Lodha Road, Opp. Laxmi Park, Naya Nagar, Mira Road East, Thane, Mira Road, Thane-401107, |
|24. | Smt. Savitha Nisar,  
Pallathukadavil House, Thuravumkara P.O., Kanjoor, Ernakulam-683 575. |
|25. | Shri Suresh Raysoni,  
1402, Girnar Tower, Love Lane, Near Byculla Police Station, Byculla, Mumbai 400010. |
|26. | Shri Dipen Praveen Kumar Jain,  
B-1105, Deepak Jyoti Tower, Parel Tank Road, Ambewadi, Kalachowki, Mumbai-33. |
|27. | Shri Nilesh Singh Rajawat,  
Authorised Person,  
M/s. Ekdant Commercial Pvt. Ltd.,  
Ground Floor, 109/111, Daginawala Building, Dhanji Street, Mumbai – 400 003. |
|28. | Shri Siraj Vettikal Eassakhan,  
48/1850B SY 200-1, Vettikal House, Swamipady, Elamakkara, Ernakulam, Kerala – 682026 |
|29. | Shri Prakash P Nariya(Naria),  
F-504, Shanti Harmony Society, Indira Gandhi Road, Opp. Rozy Petrol Pump, Kamdar Colony, Jamnagar, Gujarat -361006. |
|6. | M/s Hot Tracks,  
No. 17, 1st floor, Victoria Road, Victoria Layout, Bangalore. | DRI/BZU/MRU/1/Enq-04(INT-05)/2019 dated 09.04.2020. | Principal Commissioner of Customs/ Commissioner of Customs, ICD, City Commissionerate, Bengaluru |
|   |   | Principal Commissioner of Customs/ Commissioner of Customs, Air Cargo Complex Bengaluru, | Principal Commissioner of Customs/ Commissioner of Customs, ICD, City Commissionerate, Bengaluru. |
|----|-------------------------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------------------------------------------|---------------------------------------------------------------------------------|---------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 8. | M/s. Airflow Equipments (India) Private Limited 9, Chelliamman Koil Street Keelkattalai, Chennai – 17 | DRI/LZU/CI/26/Int-01/2019 dated 29.05.2020 | Principal Commissioner of Customs/ Commissioner of Customs, Commissionerate – VII, 60, Krishna Block, Rajaji Salai, Opposite District Collectorate, Chennai | Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, Commissionerate – II, 60, Krishna Block, Rajaji Salai, Opposite District Collectorate, Chennai | Principal Commissioner of Customs/ Commissioner of Customs, Commissionerate – VII, 60, Krishna Block, RajajiSalai, Opposite District Collectorate, Chennai | Principal Commissioner of Customs/ Commissioner of Customs, Commissionerate – VII, 60, Krishna Block, RajajiSalai, Opposite District Collectorate, Chennai |

**[F. No. DRI/HQ-CI/50D/CAA-15/2020]**

**(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR**

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General/Additional Director General, DRI- Ahmedabad, Bangalore, Cochin, Mumbai and Lucknow with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.